

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

3.

**IA(I.B.C)/1465(MB)2024
IN C.P. (IB)/594(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.04.2024**

NAME OF THE PARTIES:

State Bank of India

Vs.

Valecha Engineering Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA(I.B.C)/1465(MB)2024

1. Mr. Rohit Gupta a/w Adv. Sajid Sayed i/b Rahul Agarwal, Ld. Counsel for the Applicant present. Mr. Lokesh Malik a/w Swechcha Mishra, Ld. Counsel for the Resolution Professional/Respondent present.
2. Ld. Counsel for the RP seeks time to file reply. Two weeks' time is granted. The RP is directed to serve copy of reply on the other side two days in advance before the next date of hearing.
3. List this matter for further consideration on **15.05.2024**.

Sd/-

**ANU JAGMOHAN SINGH
Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI
Member (Judicial)**